

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH:
AMARAVATI

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY
-Nomination of certain Principal District Judges -Cum-
Chairpersen of District Legal Services Authorities to
participate in the Orientation Programme/Workshop conducted
by Andhra Pradesh Judicial Academy on 25.02.2023 -
Regarding.

READ: 1. Letter Roc No.5-S2/APSLSA/LSW2/2023, dated 07.02.2023 from
Member Secretary, A.P.State Legal Services Authority.
2. Letter Roc.No.43/APJA/2023, dated 16.02.2023 from the Director,
Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.112/2023-B.SPL., DATED:21.02.2023

Having considered the circumstances stated in the letters of the
Member Secretary, A.P.State Legal Services Authority under reference
1st read above and the Director, Andhra Pradesh Judicial Academy,
Mangalagiri, Guntur District, under reference 2nd read above, High
Court made the following order:-

The Principal District Judges - Cum - Chairmen, District Legal
Services Authorities of Chittoor, Guntur, Krishna, Nellore, Prakasam,
Srikakulam and West Godavari Districts are nominated to participate in
Orientation Programme scheduled to be held on 25.02.2023 (Saturday) at
the Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

All the Principal District Judges are requested to nominate any one of
the Judicial First Class Magistrate working in their district, to participate in
the said orientation programme on 25.02.2023 at Andhra Pradesh Judicial
Academy, Mangalagiri, Guntur District.

Further, all the Principal District Judges are requested to furnish the
names and details of the nominated Judicial Magistrates of First Class by

23.02.2023 and to make necessary in charge arrangements to the said officers.

Scrub
21-02-23

REGISTRAR (VIGILANCE)

To

1. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
2. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravari.
3. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
4. The Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
5. The Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
6. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
7. The Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
8. The Assistant Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. The Administrative Officer Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
10. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru
11. **THE I ADDITIONAL DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.